

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 91 of 2017**

**Dated : 4<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:-**

**NTPC Limited**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. S. Ventakesh  
Ms. Nishtha Kumar  
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s)

:

Mr. Ravin Dubey for R-2

**ORDER**

As agreed by the learned counsel for the parties, list the matter for hearing on **29-10-2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur )  
Chairperson**

*tpd/js*